

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S SUBHLAXMI DYEING AND PRINTING MILLS PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	SUBHLAXMI DYEING AND PRINTING MILLS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	11-04-1991
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies (Ahmedabad) Under Companies Act, 1956
4.	CORPORATE IDENTIFICATION NUMBER/ LIMITED LIABILITIES IDENTIFICATION NUMBER OF CORPORATE DEBTOR	CIN : U17110GJ1991PTC015392
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE(IF ANY) OF CORPORATE DEBTOR	Reg. Office:-412/B, G.I.D.C Estate, Pandesara, Surat-394221, Gujarat
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	10-03-2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	10-03-2021 COMMUNICATED TO RP ON : 15-03-2021
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRARION NUMBER OF LIQUIDATOR	MR. KAILASH THANMAL SHAH (IP REGISTRATION NUMBER: IBBI/IPA-001/IP-P00267/2017-2018/10511) 505, 21ST CENTURY BUSINESS CENTRE, NEAR WORLD TRADE CENTRE, RING ROAD, SURAT-395002 CELL NO: 9824150365 EMAIL ID: IPKTSHAH@gmail.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	09-04-2021

NOTICE IS HEREBY GIVEN THAT THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD BENCH HAS ORDERED THE COMMENCEMENT OF LIQUIDATION OF THE CORPORATE DEBTOR **M/s SUBHLAXMI DYEING AND PRINTING MILLS PRIVATE LIMITED** ON 10-03-2021.

THE STAKEHOLDERS OF **SUBHLAXMI DYEING AND PRINTING MILLS PRIVATE LIMITED** ARE HEREBY CALLED UPON TO SUBMIT A PROOF OF THEIR CLAIMS, ON OR BEFORE 09-04-2021 TO THE LIQUIDATOR AT THE ADDRESS MENTIONED AGAINST ITEM 8.

THE FINANCIAL CREDITORS SHALL SUBMIT THEIR PROOF OF CLAIMS BY ELECTRONIC MEANS ONLY. ALL OTHER STAKEHOLDERS, MAY SUBMIT THE PROOF OF CLAIMS IN PERSON, BY POST OR BY ELECTRONIC MEANS.

SUBMISSION OF FALSE OR MISLEADING PROOF OF CLAIMS SHALL ATTRACT PENALTIES.

DATE AND PLACE: 18/03/2021, SURAT.

KAILASH THANMAL SHAH

LIQUIDATOR in the matter of **SUBHLAXMI DYEING AND PRINTING MILLS PRIVATE LIMITED**